

S.No.10

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-02-2024 AT 10:30 AM**

**IA(CA) 45/2024 in IA No. 286/2023 in IA No. 160/2023 in
CP No. 49/241/HDB/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

M/s. Taashee Linux Services Pvt Ltd

...Petitioner

VS

Rajeev Satpal Lakhanpal & others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA(CA) 45/2024 in IA No. 286/2023 in IA No. 160/2023

No representation for the applicant. Matter adjourned to 14.03.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)